

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 201  
Rst. A (CA) No. 02/JPR/2024  
Appeal No. 17/56/JPR/2022  
Under Section 56 of  
Companies Act, 2013

**In the matter of:**

**M/s Suparash Nath Developers Pvt. Ltd.**

**...Petitioner/Appellant**

**Versus**

**Registrar of Companies**

**...Respondent**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

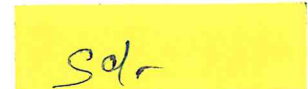
For the Appellant : Rohan Sogani, CA  
For the Respondent : Pooja Singh, JTA

**ORDER**

Heard Mr. Rohan Sogani, CA appearing on behalf of the Appellant. Ms. Pooja Singh, JTA appearing on behalf of the RoC, Jaipur. List the matter on 13.06.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

May 13, 2024